IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 111
CP(IB) 246 of 2020

Order under Section 7 IBC

IN THE MATTER OF:

Ambrish Shah Sole Proprietor of ALS South West Steel .....**Applicant**
V/s
Superdrawn Wire Industries Pvt Ltd .....**Respondent**

Order delivered on ..16/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Urjit Dave, Advocate.
For the Respondent : Mr. Mohit Gupta, Advocate.

ORDER

Pleadings are complete.

Matter stands adjourned to 26.10.2021

(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Sudha